

†[THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARA NAND): (a) The amount and payment of royalty are determined by the terms of the contract entered into between the author and the publisher.

(b) The Government have not received any complaint in this regard.

(c) and (d) Do not arise.]

चीनी से भरी मालगाड़ियों का लापता होना

789. श्री प्यारेलाल खंडेलवाल :  
क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन महीनों के दौरान किन-किन राज्यों को कितनी-कितनी मात्रा में चीनी भेजी गई तथा उन स्थानों के नाम क्या हैं जहां से ये चीनी भेजी गयी;

(ख) क्या यह सच है कि महाराष्ट्र से चीनी से भरी दो मालगाड़ियां मध्य प्रदेश नहीं पहुंची हैं;

(ग) यदि हां, तो इन दो मालगाड़ियों में चीनी की कितनी मात्रा थी और उनका मूल्य क्या था तथा किस स्थान से ये मालगाड़ियां लापता हुई हैं और सरकार ने उनका पता लगाने के लिए क्या प्रयास किए हैं;

(घ) क्या चीनी से भरी ये मालगाड़ियां अधिकारियों और चीनी के बड़े व्यापारियों की सांठगांठ से लापता हुई हैं; और

(ङ) यदि हां, तो इस संबंध में ब्यौरा क्या है?

†[Missing sugar goods trains

789. SHRI PYARELAL KHANDELWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the names of the States and the quantum of sugar sent during the last three months and the names of places from where the sugar was sent;

(b) whether it is a fact that Madhya Pradesh has not received two goods train loaded with sugar sent from Maharashtra;

(c) if so, what is the quantum and price of sugar and the name of the place from where these two goods trains have disappeared and the efforts made by Government to trace them;

(d) whether the goods trains of sugar disappeared with the connivance of officers and big sugar traders; and

(e) if so, what are the details in this regard?]

कृषि तथा ग्राम ण पुनर्निर्माण मंत्री (राज बोरेंद्र सिंह) :

(क) केन्द्रीय सरकार उत्पादक राज्यों की विभिन्न चीनी फैक्ट्रियों से लेवी चीनी के मासिक आवंटन भारतीय खाद्य निगम और 17 सीधे अलाटी राज्यों के पक्ष में करती है। तीन विवरण संलग्न हैं जिनमें अप्रैल, मई और जून, 1980 के महीनों के लिए किए गए आवंटनों का ब्यौरा दिया गया है [देखिए परिशिष्ट 115, अनुपत्र संख्या 81] सीधे अलाटी राज्यों ने फैक्ट्रियों से चीनी उठाने और संबंधित राज्यों में उनकी आमद से संबंधित समस्त कार्य अपनी स्वयं की देख-रेख में किया था। जहां तक भारतीय खाद्य निगम का संबंध है, अप्रैल, मई और जून, 1980 के दौरान चीनी उत्पादक राज्यों से 11 प्रमुख राज्यों को भेजी गई चीनी की मात्रा का ब्यौरा संलग्न विवरण-4

में दिया गया है। [ देखिए परिशिष्ट 15, अनुपल संख्या 82 ]

(ख) से (ङ). यह सही नहीं है कि महाराष्ट्र से मध्य प्रदेश को भेजी गई चीनी से लदी दो माल गाड़ियां रास्ते में गायब हो गई हैं। वस्तु स्थिति यह है कि जून, 1980 के अन्त तक महाराष्ट्र की मिलों से कुल 1,06,274 मीटरी टन लेवी चीनी भेजी गई थी और इसमें से कुल 97,030 मीटरी टन लेवी चीनी मध्य-प्रदेश पहुंच चुकी है और शेष 9,224 मीटरी टन मात्रा मार्ग में है। इस मात्रा तथा शेष मात्रा के प्राप्त होने में जो समय निहित है, वह कोई असामान्य बात नहीं समझी जा सकती है।

† [THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH)]

(a) The Central Government makes monthly allocations of levy sugar from various sugar factories in the producing States in favour of the Food Corporation of India and 17 direct allottee States. Three Statements showing the allocations for the months of April, May and June, 1980 are attached. [See Appendix CXV, Annexure No. 81] The direct allottees States supervise themselves the entire operation of lifting of sugar from factories and its arrival in the respective States. As regards Food Corporation of India the quantity of sugar sent during the months April, May, and June, 1980 to 11 major States from the sugar producing States is given in the attached Statement IV. [See Appendix CXV, Annexure No. 82].

(b) to (e). It is not a fact that two goods trains loaded with sugar sent from Maharashtra to Madhya Pradesh have been lost in transit. The factual position is that till the end of June, 1980 a total quantity of 1,06,274 tonnes

of levy sugar was despatched from Maharashtra mills and out of this a total quantity of 97,030 tonnes has been received in Madhya Pradesh and the balance quantity of 9,224 tonnes is in transit. The time lag involved in the receipt of this quantity and the balance quantity cannot be considered abnormal.]

#### Allotment of land to non-resident Indians living abroad

790. SHRI SYED SHAHABUDDIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any scheme under Government's consideration to allot land in Delhi to non-resident Indians living abroad to build residential houses in Delhi;

(b) if so, what are the areas and the location earmarked for the purpose;

(c) what is the number of applications received in this regard;

(d) what is the number of applications accepted;

(e) what is the range of the size of plots to be offered;

(f) what is the price to be charged; and

(g) whether the land has been developed and when it is likely to be allotted?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (g). A Scheme exists, for allotment to non-resident Indians living abroad of plots of land on the Mehrauli Badarpur Road, New Delhi against foreign exchange. A number of applications were received. Certain aspects of the Scheme are under consideration of the Government and a final decision is expected to be taken soon.